

COURT-II

**BEFORE THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

Appeal No. 202 of 2013 & IA-284 of 2013

Dated : 2nd May, 2014

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

In the matter of:

**M/s Wardha Power Co. Ltd. ... Appellant(s)
Versus
Reliance Infrastructure Ltd. & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Hemant Singh

Counsel for the Respondent(s) : Mr. Aditya Panda for R-1

Mr. M.Y. Deshmukh for R-3 MSLDC

ORDER

The Order relied by the State Commission in the impugned order has been challenged in another Appeal No. 101/2014 which is being heard by Court-I of this Tribunal. Accordingly, this Appeal may also be tagged along with Appeal No. 101/2014.

Registry is directed to put this matter before the Hon'ble Chairperson for passing a suitable order, so that both the Appeals be heard by the same Bench.

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**